MINISTRY OF HEALTH AND FAMILY WELFARE
CORRIGENDUM

New Delhi, the 28th April, 2006

G.S.R. 259(E).—In the notification of Government of India, Ministry of Health and Family Welfare No. G.S.R. 190 (E) Corrigendum dated 31st March 2005, to the Cigarettes and other Tobacco Products [(Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) (Amendment) Rules, 2005 and the Cigarettes and other Tobacco Products [(Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) (Second Amendment)] Rules, 2005 published in the Part II, Section 3, Sub-section (i) of the Gazette of India, Extraordinary for the day, month and year “1st day of May, 2006”, the day, month and year “1st day of August, 2006” may be substituted.

[F. No. F-16012/1/2005-PH]
BHAVANI THYAGARAJAN, Jt. Secy.

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